### LOK SABHA UNSTARRED QUESTION NO.4367 TO BE ANSWERED ON 13.12.2019

#### POWERLOOM UNITS

#### 4367. SHRI MANOJ KOTAK:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state:

- (a) whether the Government has taken note of the fact that powerloom units in the country especially in Bhiwandi, Maharashtra are facing one of their worst economic crisis:
- (b) if so, the reasons therefor along with the corrective steps taken in this regard;
- (c) whether 60 per cent of powerloom units in Bhiwandi have been shut down and others are facing likely closure, if so, the details thereof; and
- (d) the necessary steps taken by the Government to save the powerloom units in the country particularly in Bhiwandi?

## उत्तर

#### **ANSWER**

# वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)

MINISTER OF TEXTILES (SMT. SMRITI ZUBIN IRANI)

- (a): No Sir, there is no such type of report received in the Ministry of Textiles.
- **(b):** Does not arise.
- **(c):** There is no report received in the Ministry that 60% of Powerlooms have been shut down and others are facing closure in Bhiwandi area. However, around 15% of Powerlooms may not be working in Bhiwandi due to various reasons like shortage of manpower, Low market demand of fabrics, sluggish market, etc.
- **(d):** Government of India, Ministry of Textiles is implementing PowerTex India Scheme, a comprehensive Scheme for the development of Powerloom sector w.e.f. 01.04.2017 to 31.03.2020 on Pan India basis including the State of Maharashtra, to promote the decentralized Powerloom sector. The brief details of the Scheme is enclosed as Annexure-I.

# Schemes and initiatives of Govt. of India, Ministry of Textiles for development of Powerloom sector on Pan India basis

Sr. No	Schemes	Benefits						
	PowerTex India							
	For development of Powerloom Sector PowerTex India a compressive scheme for development of Powerloom Sector has been launched on 01.04.2017.							
	i. In-situ upgradation	Objectives:						
	of plain Powerlooms	<ul> <li>-To provide financial assistance to economically weaker low Powerloom units, for upgrading existing plain looms to automatic/shuttleless looms by way of fixing certain additattachments/kits.</li> <li>-To improve quality and productivity of the fabrics being provand enable them to face the competition in domestic international markets.</li> <li>Powerloom units having up to 8 looms are eligible.</li> <li>Eligible subsidy as under;</li> </ul>						
			GOI Subsidy per loom (in Rs.)					
1		Type of Technology	General (50%)	SC (75%)	ST (90%)			
		Plain loom to semiautomatic shuttle loom	20,000	30,000	36,000			
		Semi automatic shuttle loom to shuttleless Rapier loom	25,000	37,500	45,000			
		Plain loom to shuttleless Rapier loom	45,000	67,500	81,000			
		<ul> <li>Implemented on PAN India basis.</li> <li>Kits/attachments viz., Weft Stop motion, Warp Stop motion, Efficient Braking device, Semi positive let off motion, Dobby, Jacquard, Anti crack device, self lubricating nylon parts, pirn winding machine &amp; rapier kit.</li> <li>Kits should be purchased from the empanelled manufacturer registered with the O/o.Tx.C</li> </ul>						
	ii. Group Work Shed	<del>  `</del>						
	Scheme	<ul> <li>-To facilitate the establishment of worksheds for shuttleless looms in an existing or new cluster, which will provide required scale of economy for business operations?</li> <li>-To organise Powerloom units in a cluster and to provide improved working condition in terms of more space, work environment,</li> </ul>						
	improve the work efficiency to enhance their competitive global market.  At least 24 nos. of shuttleless looms of width up							

iii. Yarn Bank Scheme	<ul> <li>(or)</li> <li>16 nos. of shuttleless looms of wider width i.e. 230 cms and above must be installed.</li> <li>Additional subsidy for construction of Dormitory: @ 125 Sq.ft per person.</li> <li>Govt. Subsidy  General (40%): Rs.400 per Sq.ft  SC (75%): Rs.750 per Sq.ft  ST (90%): Rs.900 per Sq.ft</li> <li>Objectives:  -To provide interest free corpus fund to Special Purpose Vehicle (SPV) / Consortium to enable them to purchase yarn at wholesale rate and give the yarn at reasonable price to the small weavers.  -To avoid middleman/ local supplier's brokerage charge on sales of yarn.</li> </ul>				
	<ul> <li>Minimum 11 members required to form SPV</li> <li>Max. GOI interest free corpus fund Rs.2 cr.</li> <li>SPV has to provide matching amount and also, a Bank Guarantee equal to an amount of 25% of Govt. of India share.</li> </ul>				
iv. Common Facility Centre (CFC)	-To provide financial assistance for setting-up of Common Facility Centres such as design centre/studio, testing facilities, training centre, information cum trade centre and common raw material/ yarn / sales depot, water treatment plant for industrial use, dormitory, workers residential space, common pre-weaving facilities viz. yarn dyeing, warping & sizing, twisting etc., and post weaving facilities viz. processing, etc.  ▶ Pre-weaving, post-weaving, design studio, testing facilities, training centre, information cum trade centre and common raw material / yarn / sales depot, water treatment plant for industrial use, dormitory & workers' residential space etc.  ▶ Minimum 11 members required to form SPV Max. GOI subsidy Rs.2 cr. for machineries and Rs. 0.40 cr for				
	training centre, information cum trade centre and common raw material / yarn / sales depot, water treatment plant for industrial use, dormitory & workers' residential space etc.  Minimum 11 members required to form SPV				
v. Solar Energy Scheme	<ul> <li>training centre, information cum trade centre and common raw material / yarn / sales depot, water treatment plant for industrial use, dormitory &amp; workers' residential space etc.</li> <li>➤ Minimum 11 members required to form SPV</li> <li>Max. GOI subsidy Rs.2 cr. for machineries and Rs. 0.40 cr for</li> </ul>				
3.	training centre, information cum trade centre and common raw material / yarn / sales depot, water treatment plant for industrial use, dormitory & workers' residential space etc.  Minimum 11 members required to form SPV  Max. GOI subsidy Rs.2 cr. for machineries and Rs. 0.40 cr for building.  Powerloom units having upto 8 looms are eligible.  On Grid Solar Power Plant (without Battery back-up) and Off Grid Solar Power Plant (with Battery back-up).  No. of Looms  General (50%) SC (75%) ST (90%)  (Solar capacity)				
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	B) Off Grid Solar Power Plant					
	4 Looms (4 KW)	Rs.1,80,000	Rs.2,70,000	Rs.3,24,000		
	6 Looms (6 KW)	Rs.2,70,000	Rs.4,05,000	Rs.4,86,000		
	8 Looms (8 KW)	Rs.3,60,000	Rs.5,40,000	Rs.6,48,000		
vi. Pradhana Mantri Credit Scheme	<ul> <li>Under MUDRA         <ul> <li>Existing individual powerloom units (or) New indiferroup of proup enterprises involved in weaving activities eligible.</li> <li>Financial Assistance:</li> <li>Margin money @20% of machinery cost with a ceil Rs.1 lakh and</li> <li>Interest Subvention @ 6% per year for 5 years</li> </ul> </li> <li>Under Stand-up India (SC/ST/Woman who are entrepreneurs)         <ul> <li>Eligibility:</li> <li>New Powerloom units established by a person belongs to SC/ST/Woman Entrepreneur.</li> <li>In case of non-individual units at least 51 % of the holding and controlling stake should be held by eit SC (or) ST (or) Women entrepreneur.</li> <li>Financial Assistance:</li> </ul> </li> <li>25% Margin Money (Max. Rs.25 lakh) on the machinery coborrower is required to bring in 10% of the Project Color.</li> </ul>					
vii. Grant-in-Aid & Modernisation/upgra dation of Poqwerloom Service Centres	his/herown contribution.  To enable Powerloom weavers in various clusters to services of Powerloom Service Centres.  Textile Research Associations (TRAs)/State Govt. agence running 32 no. of PSCs located across the country providing various services like training, sample testing, development, consultancy, conducting seminar/ workshow to the Powerloom sector on behalf of the GOI.  The Grant-in-Aid (GIA) provided to the PSCs of TRAC Govt. agencies is mainly for the recurring expenses for runthe PSCs for providing the services to Powerloom sector. The Govt. assistance will be provided for modernization existing infrastructure etc. Powerloom Service Centre's and facilities required in cluster for common services.					
viii. Tex Fund-Venture Capital Fund	facilities required in cluster for common services  MOT and SIDBI invests in the Venture Capital F (SVCL) who in turn invest in form of equity to M kick start an enterprise/ expansion.  Investments will typically be innovative in nature in Powerloom MSME companies.  Equity participation by MOT/SIDBI: Max. 50% of the private of the pri					

	ix. Facilitation, IT, Awareness, Market Development & Publicity for Powerloom Schemes.	<ul> <li>Buyer Seller Meet: Provide platform to the decentralized sector to showcase/ sell their products to wider market and assess consumer feedback.</li> <li>Exposure Visit: Exchange of information to strengthen existing clusters/ diversify products and technologies.</li> <li>Seminar/ Workshops: Essential to create awareness/ mobilize</li> </ul>				
		weavers to utilize Govt. schemes.				
2	<b>Converged Insurance</b>	Premium:				
	Scheme for		51 to 59	18 to 50 Years of age		
	Powerloom	Contribution	Years of age			
	weavers/workers.		AABY			PMSBY
	weavers/workers.	Beneficiary contribution	Rs.80	Rs.80 -		-
		LIC	Rs.100	Rs.100 -		-
		MOT	Rs.290	Rs.150 Rs.12		Rs.12
		Total Premium	Rs.470	Rs.342		
		Benefits:				
		Insurance Coverage	Schemes		Total Benefits	
		on	PMJJBY	PMSBY	PMJJBY +	AABY
					PMSBY	
		Natural Death	Rs.2,00,000		Rs.2,00,000	Rs.60,000
		Accidental Death	Rs.2,00,000	Rs.2,00,000	Rs.4,00,000	(Death due to
		Permanent Disability		Rs.2,00,000	Rs.2,00,000	any reason)
		Partial Disability		Rs.1.00.000	Rs.1.00.000	1